

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2342
ANSWERED ON:08.12.2011
MONITORING UNDER MGNREGS
Hussain Shri Syed Shahnawaz

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the districts where the appointment of Ombudsman have been made as provided under the scheme;
- (b) whether some States have not appointed Ombudsman at the district level;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the reaction of the Government thereto and the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): An independent grievance redressal mechanism of Ombudsman has been provided for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) to ensure transparency and public accountability. The details of districts where Ombudsmen under MGNREGA have been appointed are given in annexure.

(b): Yes sir.

(c) & (d): In some States, posts had to be re-advertised since response in earlier rounds was either very poor or suitable candidates were not available. States have been reminded from time to time and necessary clarifications furnished to them to expedite the process.